

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

IN THE MATTER OF : M/s Floram Shoes (India) Pvt Ltd

PETITION NUMBER : IBA/579/2019

APPLICATION NUMBER : a) IA(IBC)/836/2024 in Cont.P/13/2023  
b) Cont.P/13/2023 IN IA/845/2022 IN  
IA/171/2020  
c) IA(IBC)/294(CHE)/2024

Name: M-Palani  
Sub Registrar  
Pallikonda  
vellore dt.

Date of Attendance:  
9.4.2024

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9.4.2024

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**203. a. IA(IBC)/836/2024 in Cont.P/13/2023 IN IBA/579/2019**

**203.b. Cont.P/13/2023 IN IA/845/2022 IN IA/171/2020 IN IBA/579/2019**

**203.c. IA(IBC)/294(CHE)/2024 IN IBA/579/2019**

**ORDER**

Ld. Counsel Ms. Jayanthi K Shah for the Applicant. Ld. Sr. Counsel Shri P. Wilson and Ld. Counsel Mr. G. Dinesh Kumar for the Sub-Registrar, Pallikonda Sub-Registrar Office. Ld. Liquidator Mr. Amier Hamsa Ali Abbas Rawther is present in person. Mr. M. Palani, The Sub Registrar, Pallikonda Sub Registrar Office is present in person.

In this case Ld. Sr. Counsel Shri P. Wilson argued at length and said that they have complied with the order of registration and stamp duty is payable as per law. Further he stated that the auction conducted by the Liquidator is not exempted from the purview of the section 47-A of Indian Stamp Act. On this the Counsel for the liquidator stated that exemption from Section 47-A of Indian Stamp Act is available to civil/revenue court and therefore the auction done by the Liquidator under the aegis of NCLT also is in par with the exemption available to civil / revenue court. Further Ld. Sr. Counsel Shri P. Wilson stated that they have appealed against our order dated 23.02.2024 before the Hon'ble NCLAT (yet to be numbered).

List the Applications for hearing on **10.05.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

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